

06.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Dr. Sushil Kumar Gupta, Ld. Counsel for accused A-1 with A-1
Sh. Abhishek Prasad, Ld. Counsel for accused A-2
Sh. Karunesh Tandon, Ld. Counsel for accused A-4, A-5, A-6, A-7 and
A-8
Sh. S.K. Bhatnagar, Ld. Counsel for accused P.D. Sharma
Sh. Satyajit Kumar, Ld. Counsel for accused A-9
Sh. Bhavtosh Sharma, Ld. Counsel for accused A-10

This case has been taken up through video conferencing via Cisco

Webex app.

Matter was pending for arguments on charge on behalf of some of the
accused.

Ld. Counsels seek some time to address arguments.

Put up for remaining arguments on charge on 08.09.2020. Ahlmad is
also directed to give report regarding status of scanning of the judicial file.

**SANJAY
BANSAL**

Digitally signed by
SANJAY BANSAL
Date: 2020.08.06 12:09:02
+05'30'

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
06.08.2020

06.08.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI
Sh. Abhishek Prasad, Ld. Counsel for accused A-1, A-2 and A-6
Sh. S.K. Bhatnagar, Ld. Counsel for accused P.K. Thirwani and Faiz
Mohd.
Sh. R.S. Ahuja, Ld. Counsel for accused A-9 and A-11

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 08.09.2020.

SANJAY BANSAL Digitally signed by SANJAY
BANSAL
Date: 2020.08.06 12:10:22 +05'30'
(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
06.08.2020